

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00629/2018

Tuesday, this the 17th day of July, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

G. Sreenath,
Junior Hydrologist (Scientist B),
Central Ground Water Board, Kerala Region, Kedaram,
Kesavadasapuram, Thiruvananthapuram – 695 004,
Residing at Sree Hari, Kedaram Nagar,
Chalakuzhi Road, Pattom P.O.,
Thiruvananthapuram – 695 004. **Applicant**

(By Advocate – Mr. Vishnu S. Chempazhanthiyil)

V e r s u s

- 1 Union of India,
Represented by its Secretary,
Ministry of Water Resources,
Shram Sakthi Bhavan, New Delhi – 110 001.
- 2 The Chairman,
Central Ground Water Board, Bhoojal Bhavan, N.H.IV,
Faridabad- 121 001.
- 3 The Administrative Officer,
Office of the Chairman,
Central Ground Water Board, Bhoojal Bhavan, N.H.IV,
Faridabad- 121 001.
- 4 The Regional Director,
Central Ground Water Board,
Kerala Region, Kedaram,
Kesavadasapuram,
Thiruvananthapuram – 695 004. **Respondents**

(By Advocate – Mrs. P.K. Latha, ACGSC)

This Original Application having been heard on 17.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

1. Smt. P.K. Latha, learned ACGSC takes notice on behalf of the respondents.
2. Shri. Vishnu S. Chempazhanthiyil on behalf of the applicant was heard at length.
3. The direction of this Tribunal in OA 509/2018 was to consider his representation, which has been duly done as per Annexure A12.
4. Now, Shri. Vishnu S. Chempazhanthiyil on behalf of the applicant submits that he only needs a short breathing time and may be allowed to continue till the end of August, 2018 in the present place of posting, as he has to take care of his 80 year old mother.
5. This request appears to be justified. The respondents are directed to give effect to the transfer of the applicant w.e.f. 1st September, 2018. He shall duly join at the new place of posting immediately afterwards. It is also clarified that this direction applies only to the applicant and there is no direction with regard to any others mentioned in the transfer order. OA stands disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures of the Applicant

Annexure A-1 - True copy of the revised transfer policy of Central Ground Water Board.

Annexure A-2 - True copy of the communication No. F.No. 20-02/2015/Min.Estt.7591 dated 14.12.2017 issued by the Central Ground Water Board.

Annexure A-3 - True copy of choice stations submitted by the applicant on 21.12.2017.

Annexure A-4 - True copy of the communication No. 14-03/2018-Sci.Estt-2151 dated 11.04.2018 issued by the 2nd respondent.

Annexure A-5 - True copy of the representation dated 12.04.2018 to the 2nd respondent.

Annexure A-6 - True copy of the communication No. 14-3/2018-Sci.Estt-3241 dated 05.06.2018 issued by the 2nd respondent.

Annexure A-7 - True copy of the office order No. 241 of 2018 issued vide No. 14-03/2018-Sci.Estt.3238 dated 05.06.2018 issued by the CGWB Faridabad.

Annexure A-8 - True copy of the communication No. 14-3/2018-Sci.Estt-3242 dated 05.06.2018 issued by the 2nd respondent.

Annexure A-9 - True copy of the communication No. T/31/2014-15-1140 dated 08.06.2018 issued by the CPIO, CGWB, Kerala Region Containing the letter of Regional Director to the Chairman, CGWB.

Annexure A-10 - True copy of the representation dated 11.06.2018 to the 2nd respondent.

Annexure A-11 - True copy of the order dated 14.06.2018 in OA No. 180/00509/2018 of the Hon'ble Tribunal.

Annexure A-12 - True copy of order No. 3-1256/2000-Sci.Estt.3762 dated 29.06.2018 issued by the 3rd respondent.

List of Annexures of the Respondents

Nil.
